

# HIGH COURT OF SIKKIM

**Statement showing Institution, Disposal and Pendency of cases as on 31.03.2023**

Cases	Total pendency at the beginning of March,2023 (Civil-Criminal)	Institution during the month of March,2023 (Civil - Criminal)	Total disposal during the month of March,2023 (Civil- Criminal)	Pendency at the end of March,2023 (Civil- Criminal)
1. WRIT PETITION	78 01	03 -	06 01	75 -
2. APPEAL	23 24	01 01	- 01	24 24
3. RSA	10 -	-- -	-- -	10 -
4. FAO	02 -	- -	01 -	01 -
5. CONTEMPT	01 -	-- -	- -	01 -
6. MISC.CASES	- -	- -	- -	- -
7. MISC.APPEAL	- -	- -	- -	- -
8. SUO MOTU TRANSFER PETITION	- -	- -	- -	- -
9. TRANSFER PETITION	- -	- -	- -	- -
10. BAIL APPLICATION	- -	- --	- --	- -
11. MAC APPEAL	06 -	02 -	01 -	07 -
12. REVIEW	-- -	- -	-- -	-- -
13. REVISION	06 04	01 01	02 01	05 04
14. MAT APPEAL	02 -	-- --	- -	02 -
15. REVISION U/S 19 OF THE (FAM CT.)	- -	- -	- -	- -
16. LEAVE PETITION	- 03	- -	- -	- 03
17. ARBITRATION PETITION/APPEAL	07 -	- -	02 --	05 -
18. S.A.O.	- -	-- -	- -	- -
19. REFERENCE	- -	-- --	-- -	- -
20. C.O.	03 -	- -	- -	03 -
21. TAX APPEAL	02 -	- -	-- -	02 -
22. Ex.P.	- -	-- -	- -	- -
23. SP.APPEAL	- -	-- -	- -	- -
<b>GRAND TOTAL</b>	<b>140 32</b>	<b>07 02</b>	<b>12 03</b>	<b>135 31</b>



  
**JOINT REGISTRAR**  
**HIGH COURT OF SIKKIM**  
**GANGTOK**